

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2850
ANSWERED ON:06.08.2015
Allocation of Coal by CCL
Tadas Shri Ramdas Chandrabhanji

Will the Minister of COAL be pleased to state:

- (a) whether private coal traders/suppliers have been allocated coal by the Central Coalfields Limited through Railway Sale Service Schemes which is transported to various cities through railway;
- (b) if so, whether steam coal is being lifted in place of mine grade coal due to collusion between coal traders and CCL management and CIL/CCL is bearing revenue loss in crores of rupees per month due to overloading of train wagons;
- (c) if so, the details thereof along with the details of the complaints received in this regard during the last three years and the current year;
- (d) whether the Government proposes to establish an effective mechanism to prevent such anomalies; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a)to(e): Central Coalfields Limited (CCL) is not supplying coal under Railway Sale Service Scheme. It supplies coal to Public/Private sector consumers under policy and schemes laid down by Coal India Limited/Government of India.
